

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.404

IA/455/ND/2023, IA/6175/ND/2022 IN IB/1071/ND/2019

IN THE MATTER OF:

M/s Gupta Ji Electric Company	...	Applicant
Versus		
M/s Straight Edge Contracts Pvt Ltd	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 10.03.2023

Coram:

**Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA/6175/ND/2022

For the reasons stated therein, the first status report regarding the implementation of resolution plan is taken on record with all just exceptions. Accordingly, the present application i.e. IA/6175/ND/2022 stands disposed of.

IA/455/ND/2023

For the reasons stated therein, the progress report regarding the implementation of resolution plan is taken on record with all just exceptions. Accordingly, the present application i.e. IA/455/ND/2023 stands disposed of.

Sd/-

**DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)**

Sd/-

**ASHOK KUMAR BHARDWAJ,
MEMBER (JUDICIAL)**